

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.1061/99

dt.8-10-1999

Between

VV Satyanarayana : Applicant

and

1. Postmaster General
Vijayawada

2. Sr.Supt. of Post Offices
Nellore

3. Postmaster
Head Post Office
Nellore Town

4. Chief Postmaster General
AP Circle, Hyderabad : Respondents

Counsel for the applicant : Krishna Devan
Advocate

Counsel for the respondents : V. Rajeswara Rao
SC for Central Govt.

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

OA.1061/99

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Order

Oral order (per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

Heard the learned counsel for the applicant Mr. Krishna Devan and Mr. V. Rajeswara Rao, learned counsel for the respondents.

1. This OA has been filed seeking to restrain the respondents from transferring the applicant from Nellore to Somasila project. However, the learned counsel Mr. Krishna Devan submits that during the pendency of this OA, a letter dated 16-8-1999 has been issued by the Directorate of Post Offices Nellore Division, Nellore-1 in which it is stated that according to the directorate letter No.141/193-1/99 SB-I dated 9-8-99 addressed to CPMG and conveyed through Regional office, Vijayawada No.ST/24/52 dated 13-8-99 the transfer order of Sri VV Sathyanarayana as LSGPA, Nellore has appointed ^{AO} SPM, Somasila Project, ^{AO has} have been cancelled with immediate effect and the official is directed to be retained at Nellore until further orders.
2. The learned counsel Mr. Krishna Devan, in view of the above, states that the OA had become infructuous and requires no prosecution any further and seeks to withdraw the OA as infructuous.
3. The OA is therefore disposed of as having become infructuous. No costs.

D.H. Nasir
(D.H. Nasir)
Vice Chairman

Dated : October 8, 99
Dictated in Open Court

Aug 13-10-99

sk

1ST AND 2ND COURT

29/10/99

COPY TO :-

1. HON. J.

2. HRRN. M (A)

3. HOSIP M (S)

4. D.R. (A)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (ADMN.)

THE HON'BLE MR.S.S.JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 29/10/99

MA/RA/CP.NO.

IN

DA. No.

1061/99

ADMITTED AND IN INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

a col 1/99

केन्द्रीय प्रशासनिक विविक्षण
Central Administrative Tribunal
शेषण / DESPATCH

25 OCT 1999

हैदराबाद न्यायालय
HYDERABAD BENCH